

To

1. Ms. Divya Mishra, Chief Judicial Magistrate, Bokaro.
2. Ms. Tabinda Khan, Civil Judge (Sr. Div.)-cum-J.M., Bokaro.
3. Mr. Ravi Kumar Bhaskar, Civil Judge (Sr. Div.)-cum-J.M., Bokaro.
4. Mr. Rajesh Ranjan Kumar, Civil Judge (Sr. Div.)-cum-J.M., Bokaro (Bermo at Tenughat).
5. Mr. Binod Kumar, C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Chaibasa.
6. Mr. Binay Kumar Lal, Chief Judicial Magistrate, Chatra.
7. Mr. Shera Samson Tirkey, Civil Judge (Sr. Div.)-cum-J.M., Chatra.
8. Mr. Milan Kumar, Civil Judge (Sr. Div.)-cum-J.M., Chatra.
9. Mr. Ananda Singh, Chief Judicial Magistrate, Daltonganj.
10. Ms. Shikha Agrawal, Civil Judge (Sr. Div.)-cum-J.M., Daltonganj.
11. Mr. Parmanand Upadhyay, Civil Judge (Sr. Div.)-cum-J.M., Daltonganj.
12. Mr. Sanjit Kumar Chandra, Civil Judge (Sr. Div.)-cum-J.M., Deoghar.
13. Ms. Meenakshi Mishra, Civil Judge (Sr. Div.)-cum-J.M., Deoghar.
14. Mr. Alok Marandi, Civil Judge (Sr. Div.)-cum-J.M., Deoghar.
15. Ms. Moumita Guin, Civil Judge (Sr. Div.)-cum-J.M., Deoghar.
16. Mr. Ravi Narayan, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Deoghar (Madhupur).
17. Ms. Arti Mala, Chief Judicial Magistrate, Dhanbad.
18. Mr. Rajiv Tripathi, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Dhanbad.
19. Ms. Nitasha Barla, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad.
20. Mr. Safdar Ali Naiyar, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad.
21. Ms. Satyabhama Kumari, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad.
22. Mr. Anup Tirkey, Chief Judicial Magistrate, Dumka.
23. Ms. Ritwika Singh, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Dumka.
24. Mr. Kumar Vipul, Chief Judicial Magistrate, Garhwa.
25. Ms. Sangita, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Garhwa.
26. Ms. Veena Kumari, Civil Judge (Sr. Div.)-cum-J.M., Garhwa.
27. Mr. Arbind Kachhap, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Garhwa (Nagar Untari).
28. Mr. Saurav Kumar Gautam, Chief Judicial Magistrate, Giridih.
29. Ms. Kumari Nitika, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Giridih.
30. Mr. Pratap Chandra, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Godda.
31. Mr. Remi Praphul Baa, Civil Judge (Sr. Div.)-cum-J.M., Godda.
32. Mr. Surendra Bedia, Civil Judge (Sr. Div.)-cum-J.M., Godda (U.O.T.).
33. Mr. Manoranjan Kumar No. II, Chief Judicial Magistrate, Gumla.
34. Mr. Parth Sarthi Ghosh, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Gumla.
35. Mr. Sindhu Nath Lamay, Chief Judicial Magistrate, Hazaribagh.
36. Mr. Vivek Kumar, Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh.
37. Ms. Shikha Rani Tigga, Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh.
38. Mr. Dileep Rajeshwar Tirkey, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
39. Ms. Pooja, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur
40. Ms. Saudamini Singh, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-Spl. Judge, Eco. Offences, Jamshedpur.
41. Mr. Ravi Shanker Pandey, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
42. Mr. Alok Kumar, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
43. Mr. Narendra Kumar, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur (U.O.T.).
44. Md. Naeem Ansari, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Jamtara.
45. Mr. Bishwanath Oraon, Chief Judicial Magistrate, Jamtara.
46. Mr. Manoranjan Kumar No. I, C.J.M.-cum- Civil Judge (Sr. Div.)-I-cum- A.C.J.M., Khunti.
47. Mr. Amit Kumar Vaish, Chief Judicial Magistrate, Koderma.
48. Mr. Manoranjan Kumar No. III, A.C.J.M.-cum- Civil Judge (Sr. Div.)-I, Koderma.
49. Mr. Shashi Bhushan Sharma, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Latehar.
50. Ms. Swati Vijay Upadhyay, Civil Judge (Sr. Div.)-cum-J.M., Latehar.
51. Ms. Archana Kumari, Civil Judge (Sr. Div.)-cum-J.M., Lohardaga.
52. Mr. Vishal Majhee, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Pakur.
53. Mr. Sandeep Kumar Bertam, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Ramgarh.
54. Ms. Sanjibita Guin, Civil Judge (Sr. Div.)-cum-J.M., Ramgarh.
55. Mr. Rohit Kumar, Civil Judge (Sr. Div.), Ramgarh.
56. Mr. Chandan, Chief Judicial Magistrate, Ranchi.
57. Mr. Kusheshwar Sinku, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
58. Mr. Vikram Anand, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.

59. Ms. Archana Mishra, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
60. Mr. Rakesh Ranjan, Civil Judge (Sr. Div.)-cum-J.M., Ranchi
61. Mr. Digvijay Nath Shukla, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
62. Mr. Achhat Srivastava, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
63. Mr. Kumar Saurabh Tripathi, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
64. Mr. Raj Kumar Pandey, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
65. Mr. Shambhu Mahto, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
66. Mr. Gautam Gobinda, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
67. Mr. Ashok Kumar No. IV, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
68. Mr. Dharmendra Kumar, C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Sahebganj.
69. Ms. Kamala Kumari, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Sahebganj (Rajmahal).
70. Ms. Anamika Kisku, Civil Judge (Sr. Div.)-cum-J.M., Seraikella-Kharsawan.
71. Mr. Manish Kumar Singh, C.J.M.-cum- Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Simdega.
72. Mr. Akshay Sharma, Addl. Civil Judge (Jr. Div.)-cum-J.M., Bokaro.
73. Mr. Abhinandan Pandey, J.M.-cum-Judge I/c-cum-Civil Judge (Jr. Div.), Bokaro.
74. Mr. Mohit, Addl. Civil Judge (Jr. Div.)-cum-J.M., Bokaro
75. Ms. Shrishti Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Bokaro.
76. Ms. Payal Jha, S.D.J.M., Bokaro.
77. Ms. Rashmi Agrawal, S.D.J.M.-cum-Judge I/c, Bokaro (Bermo at Tenughat).
78. Ms. Supriya Rani Tigga, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M. (J.J.B.)-cum-Special Court, elected M.P./M.L.A., Chaibasa.
79. Mr. Manjeet Kumar Sahu, S.D.J.M., Chaibasa (Porahat) (U.O.P.).
80. Ms. Sonali Singh, S.D.J.M.-cum-Civil Judge (Jr. Div.), Chatra.
81. Mr. Prashant Singh, J.M.-cum-Judge I/c, Chatra.
82. Ms. Rashim Chandel, Addl. Civil Judge (Jr. Div.)-cum-J.M, Daltonganj.
83. Mr. Amit Akash Sinha, Civil Judge (Jr. Div.)-cum-J.M.-cum-Special Court, elected M.P./M.L.A., Daltonganj.
84. Mr. Pragyesh Nigam, Railway Judicial Magistrate, Daltonganj
85. Ms. Rojleena Bara, Addl. Civil Judge (Jr. Div.)-cum-J.M, Daltonganj.
86. Ms. Sandhya Prasad, S.D.J.M., Deoghar.
87. Ms. Aishwarya Srivastava, Addl. Civil Judge (Jr Div.)-cum-J.M., Deoghar.
88. Ms. Srishti Ghai, Addl. Civil Judge (Jr Div.)-cum-J.M., Deoghar.
89. Ms. Suchita Nidhi Tigga, S.D.J.M., Deoghar (Madhupur)
90. Ms. Nutan Ekka, Addl. Civil Judge (Jr Div.)-cum-J.M., Dhanbad.
91. Mr. Rishi Kumar, Addl. Railway Judicial Magistrate, Dhanbad.
92. Ms. Arpita Narayan, Civil Judge (Jr. Div.)-cum-J.M.-cum-Special Court, elected M.P./M.L.A. Dhanbad.
93. Ms. Samar Afshan, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
94. Mr. Ishraque Zeya Khan, J.M.-cum-Judge I/c, Dhanbad.
95. Mr. Hemant Kumar Singh, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
96. Ms. Apekehha, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
97. Ms. Anamika Kachhap, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
98. Mr. Aditya, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dumka.
99. Ms. Neha Jha, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dumka.
100. Ms. Anulica Kumar, J.M.-cum-P.M. (J.J.B.), Garhwa.
101. Mr. Abhinav Tripathi, Civil Judge (Jr. Div.)-cum-J.M., Garhwa.
102. Ms. Saquia Kausar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Garhwa (U.O.P).
103. Ms. Shree Priya, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
104. Ms. Sakshi Srivastava, Civil Judge (Jr. Div.)-cum-J.M., Giridih.
105. Mr. Mahaboob Alam, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
106. Mr. Md. Danish Nawaz, J.M.-cum-Judge I/c, Giridih.
107. Ms. Smriti Tripathi, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
108. Mr. Mukti Bhagat, J.M.-cum-P.M. (J.J.B.), Godda.
109. Mr. Khalid Rasheed Ali Ahmed, Addl. Civil Judge (Jr. Div.)-cum-J.M., Godda.
110. Mr. Raj Kalyan, Addl. Civil Judge (Jr. Div.)-cum-J.M., Godda.
111. Ms. Sweta Soni, Addl. Civil Judge (Jr. Div.)-cum-J.M., Gumla.
112. Mr. Prateek Raj, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Judge I/c, Gumla.
113. Ms. Kaveri Kumari, S.D.J.M.-cum-Special Court, elected M.P./M.L.A., Hazaribagh.
114. Ms. Anushka Jain, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
115. Ms. Juhi Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh
116. Mr. Sumant Dixit, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
117. Mr. Abhinaw Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
118. Mr. Arvind Kumar No. 3, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur
119. Ms. Puja Kumari Lal, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur.
120. Ms. Divya Aswani, S.D.J.M.-cum-P.M. (J.J.B.), Jamshedpur.
121. Mr. Richesh Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur.

122. Mr. Amit Alda, J.M.-cum-Judge I/c, Jamtara.
123. Ms. Vidyawati Kumari, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M. (J.J.B.), Khunti.
124. Ms. Kanchan Toppo, S.D.J.M.-cum-P.M. (J.J.B.), Koderma.
125. Ms. Jyotsna Pandey, Addl. Civil Judge (Jr. Div.)-cum-J.M., Koderma.
126. Mr. Pranav Kumar, S.D.J.M.-cum-Civil Judge (Jr. Div.), Latehar.
127. Mr. Amit Kumar Gupta, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-J.M., Lohardaga.
128. Mr. Sadish Ujwal Beck, S.D.J.M.-cum-P.M. (J.J.B.), Pakur.
129. Mr. Alok Singh, J.M.-cum-P.M.(J.J.B.), Ramgarh.
130. Ms. Ayesha Singh Sardar, Civil Judge (Jr. Div.)-cum-J.M., Ramgarh.
131. Ms. Kanchan Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
132. Ms. Divya Raghav, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
133. Mr. Numan Khan Azam, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
134. Ms. Ekta Saxena, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
135. Ms. Manya Tandon, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
136. Ms. Rupam Smriti Topno, S.D.J.M., Ranchi.
137. Ms. Jenish Minz, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
138. Mr. Tushar Anand, S.D.J.M.-cum-Judge I/c-cum-P.M. (J.J.B.), Sahebganj.
139. Mr. Husamuddin Waris, S.D.J.M., Sahebganj (Rajmahal).
140. Mr. Amit Khanna, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c, Seraikella-Kharsawan (Chandil).
141. Mr. Subhash Bara, Civil Judge (Jr. Div.)-cum-Judge I/c-cum- P.M. (J.J.B.), Simdega.

Sub.:- Nomination of Judicial Officers for attending two days **Refresher Training Programme on Civil Trial (R-2)**, scheduled to be held on **20<sup>th</sup> & 21<sup>st</sup> July, 2024** at **Judicial Academy, Jharkhand, Ranchi**.

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid training Programme scheduled to be held on **20<sup>th</sup> & 21<sup>st</sup> July, 2024** at **Judicial Academy Jharkhand, Ranchi**.

The arrangement for the stay of the nominated outstation officers will be made in Hostels of Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi **from the evening of preceding day of the training Programme till the evening of concluding day of the training Programme**. All the nominated officers have to **report at Academy for training Programme on or before 09:30 A.M. for registration, in proper dress**.

You are, therefore, directed to attend the aforesaid training Programme on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid training Programme.

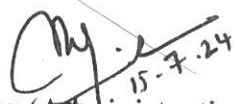
**No individual request seeking permission to attend the Programme is required and further, no prayer for exemption will be entertained in ordinary circumstances.**

Yours sincerely,  
Sd/-Nikesh Kumar Sinha  
Registrar (Administration)

Memo No. 3548 /Apptt.

Dated, Ranchi, the 15/07/2024

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 726/JAJ dated 09.07.2024 / all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

  
15-7-24  
Registrar (Administration)